#### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

#### LOK SABHA STARRED QUESTION NO. 120 TO BE ANSWERED ON THE 9<sup>TH</sup> FEBRUARY, 2021

### MARKET INTERVENTION SCHEME AND PRICE SUPPORT SCHEME

\*120. MS. MIMI CHAKRABORTY: SHRI MARGANI BHARAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether in the budget 2020-21, Government reduced allocations for Market Intervention Scheme and Price Support Scheme (MIS and PSS) and remunerative prices to farmers for Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA);

(b) if so, the details thereof and the reasons therefor;

(c) the plan to alleviate the plight of farmers;

(d) the details of the proposal to procure crops under price support scheme and provide adequate remuneration to farmers for their produce;

(e) whether many crops do not fall under MIS and farmers are finding it difficult to get remunerative price therefor;

(f) if so, the details of crops that come under MIS and the constraints faced by the Government to bring more crops under MIS; and

(g) whether any requests from any quarter, including farmers, have been received in this regard, if so, the details thereof and action taken so far by the Government thereon?

# ANSWER

# MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (g): A statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF LOK SABHA STARRED QUESTION NO. 120 DUE FOR REPLY ON 9<sup>TH</sup> FEBRUARY, 2021.

(a) to (c) : Under Price Support Scheme (PSS), the payment of Minimum Support Price (MSP) for procured crops to the concerned farmers is being made as per scheme's guidelines from the loan/cash credit facility provided by the lender banks/Institution on the basis of Government Guarantee provided by the Govt. The provision for the losses, if any, after the disposal of procured crops under PSS and Market Intervention Scheme (MIS) by the concerned agencies are made in the concerned head. The estimated expenditure under PM-AASHA (PSS/PDPS/PPSS) and MIS depend upon the States / UTs option for implementation of these schemes based on the prevailing market price in the mandies / markets. The final Budget allocation during 2019-20 under MIS/PSS was ₹ 2010.20 crore and for PDPS/PPSS is ₹ 2000 crore and for PDPS/PPSS is ₹ 500 crore.

(d): Under Price Support Scheme (PSS), Government agencies procure the notified pulses, oilseeds and copra of Fair Average Quality (FAQ) at Minimum Support Price (MSP) directly from farmers in consultation with the concerned State Governments / Union Territories. The payments to the farmers are made through Real Time Gross Settlement (RTGS)/National Electronic Fund Transfer (NEFT) and account payee cheque by the procuring agencies.

(e) to (g): All the agricultural and horticultural commodities for which Minimum Support Price (MSP) are not fixed and are generally perishable in nature are covered Under Market Intervention Scheme (MIS).

\*\*\*\*\*